

**Central Administrative Tribunal
Principal Bench**

**RA No.34/2017
in
OA No.1212/2014
MA No.335/2017**

New Delhi, this the 10th day of July, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Chetanya Kumar, Aged about 66 years,
S/o Late Shri P.L. Sharma,
R/o 363, Behind Kotwali,
G.T. Road, Bazaria, Ghaziabad (UP)

...Review Applicant

(By Advocate : Shri S.P. Sethi)

Versus

Union of India through

1. General Manager (President , IRCA),
Northern Railway,
Baroda House, New Delhi.
2. General Secretary,
Indian Railway Conference Association,
D.R.M's Office Complex,
State Entry Road, New Delhi.

...Review Respondents

(By Advocate : Shri V.S.R. Krishna with Shri Shailendra Tiwari)

ORDER (ORAL)

Both parties are present.

2. Learned counsel for review applicant submits that he wishes to withdraw the instant RA with liberty to file a representation before the respondents. Accordingly, the RA is dismissed as withdraw with the liberty as aforesaid. However, it is made clear

that the delay has not been condoned and the decision in this matter will be taken, as per Rules and Regulations. No costs.

(Nita Chowdhury)
Member (A)

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